

Name of Corporate Debtor: Shri Shivasagar Sugar and Agro Products Limited
 Date of Commencement of CIRP: 19-Oct-22
 List of Creditors as on: 12-Jan-23

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Details
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Shri Arihant Credit Souhard Sahakari Limited	16.11.2022	1,95,33,00,000	1,95,33,00,000	Secured	1,95,33,00,000	1,95,33,00,000	No	53.45%	0	0	-	-	Provisionally admitted subject to verification with books of accounts	All Land and immovable properties situated on that land like Singular Engines, Machinery (whether fixed or movable and whether attached to the premises or not), Plant, Electric and Other Installations, Implements, Equipment, Tools, Utensils, Appliances Accessories, Articles and Other Things, both present and future, specifically purchased for Sugar Plant, AND all the items acquired from the loan amount sanctioned by Banks for Sugar Plant. And the whole of the current assets of the borrower namely, stocks of raw materials, stocks in process
2	Belgavi District Central Co-operative Bank Ltd	16.11.2022	65,55,48,421	65,55,48,421	Secured	65,55,48,421	65,55,48,421	No	17.94%	0	0	-	-	Provisionally admitted subject to verification with books of accounts	Initial Charge: Charge on all plant and machineries and other tangible movable assets to be purchased out of the loan amount for the purpose of Ethanol and Distillery Project. The Charge shall continue till the repayment of all the loan amount. All and Singular Engines Machinery movable and whether attached to the premises or not), Plant, Electric and Implements, Equipment's, Tools Utensils, Appliances Accessories, Articles and Other Things described in schedule, both present and future, specifically purchased or to be purchased from the loan amount for Co-generation power plants & Ethanol project] AND all the items acquired from the loan amount sanctioned by the Lender for Co-generation power plants & Ethanol project. Modification of Charge: Pari Passu Charge on all plant and machineries and other tangible] movable assets to be purchased out of the loan amount for the purpose of Ethanol and Distillery Project] along with the Equitable Mortgage provided by the Company, more particularly mentioned in Sr. 15 below to secure the due repayment of credit facilities granted to the company, continue till the repayment of all the loan amount.
3	Vijayapur District Central Co-operative Bank Ltd	16.11.2022	47,46,69,000	47,46,69,000	Secured	47,46,69,000	47,46,69,000	No	12.99%	0	0	-	-	Provisionally admitted subject to verification with books of accounts	Same as Belgavi District Central Co-operative Bank Ltd
4	Shri Lakshmi Narayan Pattin Souhard Sahakari Ltd, Mudhol	16.11.2022	2,83,60,904	2,83,60,904	Secured	2,83,60,904	2,83,60,904	No	0.78%	0	0	-	-	Provisionally admitted subject to verification with books of accounts	Mortgage of property bearing survey no 181/4 extent of 2 acres 3 guntas situated in Udapudi Village Tq: Ramdurg Dt: Belgavi
Total			3,11,18,78,325	3,11,18,78,325		3,11,18,78,325	3,11,18,78,325		85.15%	0	0	-	-		